

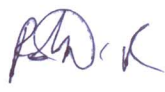


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RAJASEKHARAN for Rajagopal & Rajurathnan Advocates	Counsel for R1, R2 & R4	
2.	K. Gowtham Kumar	Counsel for R3	
3.	A.M. Sridharan	Counsel for Petitioner	

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 and R4 present. Shri K Gowtham Kumar, counsel for R3 also present. Counsel for R3 seeks time to file reply to the counter filed by R1, R2 and R4. The copy of the proposed reply be provided to the petitioner. At request, time is enlarged. Put up on 13.03.2017 at 10.30 A.M.


Ch. Md. Sharief Tariq
Member (Judicial)